

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-149(PB)/2017**

**IN THE MATTER OF:**

Ajay Singhal	....	Applicant/petitioner
Vs.		
AVJ Developers (India) Pvt. Ltd.	....	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 11.07.2017**

**Coram:**

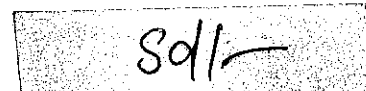
**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

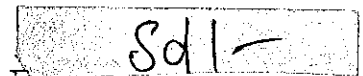
For the Applicant/petitioner : Shri Sanskar Aggarwal, Advocate

**ORDER**

For Order see (IB)-147(PB)/2017.



**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**



**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

11.07.2017  
V. Sethi